

me from going there. The Government of India stands by the Sirimavo-Shastri Agreement. So, the expression "so-called Agreement" should have been avoided.

MR. SPEAKER: That expression he has called off.

SHRI ATAL BIHARI VAJPAYEE: I have got all the details. I am inclined to agree with the hon. Member that those who returned from Sri Lanka are not getting rehabilitation facilities that should have been provided to them and that is the main reason why we have informed our Sri Lanka friends that unless we are ready to receive more people, they should cooperate with us and not insist on sending all the people at one and the same time, and I am happy to say that they understand our difficulty. We have contacted all the State Governments concerned. The Government of Tamil Nadu is also involved.

SHRI K. GOPAL: The major burden is on Tamil Nadu.

MR. SPEAKER: Naturally, because most of them are Tamil people.

SHRI ATAL BIHARI VAJPAYEE: We are impressing upon the State Governments to make proper arrangements for the rehabilitation of these people who will be coming. If they have not come so far, that does not mean that they will be allowed to remain in Sri Lanka. We stand by the agreement. We are prepared to take them back and we have to make proper arrangements for their rehabilitation in our country. (*Interruptions*)

SHRI K. T. KOSALRAM: Please allow me.

MR. SPEAKER: Qn. 535.

SHRI K. T. KOSALRAM: I have been standing up for the last ten minutes, but...

MR. SPEAKER: You are an experienced Parliamentarian. You know very well. You will have other opportunities. Qn. 535.

### Emigration Rush to Australia

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\*535. SHRI JYOTIRMOY BOSU:  
SHRI LALJI BHAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news-item published by *Hindu*, Madras, dated 24th July, 1978 under the caption "EMIGRATION RUSH TO AUSTRALIA"; and

(b) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Yes Sir. Government have seen the news item in the *Hindu*, Madras, of 24th July, 1978, as also press reports regarding emigration of job seekers to Australia.

(b) Besides the press reports, some further details were also made available to the Ministry by an official of the Australian High Commission who had visited Punjab. According to the official, the Australian High Commission had been getting a large number of applications, mostly from Punjab, after the recent announcement of their immigration policy. As the Mission suspected that the unusually large number of applications were received by them on account of a job racket, they deputed an official to visit Punjab to focus the attention of the people and the authorities on the existence of such a racket operated by unauthorised agents. Government are already in touch on the question of unauthorised agents with the State Governments and Government of Punjab have been asked to look into the racket referred to in the press reports.

SHRI JYOTIRMOY BOSU: Will the hon. Minister kindly tell us, whether it is or it is not a fact that Australian emigration policy at the present moment provides for entry of only spouses, minor dependant children and in certain cases the parents of residents of Australia. The only

other category of entry related to applicants who possess certain specialised technical, professional and semi-professional skills and this policy as far as non-white races are concerned in different from what it is for the white races.

**SHRI ATAL BIHARI VAJPAYEE:** Well, the Government of Australia has liberalised the emigration policy. They have announced that they will take 2,10,000 more emigrants within three years.

**SHRI JYOTIRMOY BOSU:** Kindly answer my question.

**SHRI K. GOPAL:** Ask them to take Mr. Gosul.

**MR. SPEAKER:** I am not in a position to relieve him.

**SHRI ATAL BIHARI VAJPAYEE:** However this liberalisation policy would permit only, as the hon. Member has pointed out, the close relatives and aged parents of earlier emigrants as also the persons with certain professional and technical skills.

I thought he will concentrate on racket; that is why, I do not have all the information which he has asked.

**SHRI JOYTIRMOY BOSU:** I have known Mr. Vajpayee for a decade and I have known him to be a good person. I did not know that he has fondness for rackets. I change my opinion. I will come to that in that case to satisfy you.

Is it or is it not a fact that hundreds of applications that they have received from prospective emigrants had been identical in form and appear to have emanated from three or four centralised sources only?

**SHRI ATAL BIHARI VAJPAYEE:** I will find out. I am grateful for the information given by the hon. Member.

**श्री लालजी भाई :** अध्यक्ष जी मैं यह जानना चाहता हूँ कि गत तीन वर्षों में पासपोर्ट पर कितने लड़कों और कितनी लड़कियाँ

विदेशों में गये ? उन के नाम मैं जानना चाहता हूँ ।

**MR. SPEAKER:** The question does not arise; this is only about Australia.

**श्री लालजी भाई :** यह प्रश्न खुलासा नहीं हुआ है कि जो लड़के-लड़कियाँ हिन्दुस्तान से गये क्या उन राष्ट्रों न उन्हें मंगाया था या वे अपने प्राप से वहाँ गये ? प्रलग प्रलग देशों में प्रलग प्रलग पदों के अनुसार लड़के-लड़कियाँ मंगाये जाते हैं । जिन शर्तों के अनुरूप ये लोग वहाँ गये, उन शर्तों के अनुरूप उनको क्या वहाँ काम मिला ? ऐसा देखा गया है कि विदेशों में जाने पर वहाँ उन व्यक्तियों के सामने रोजगार का प्रश्न पैदा हुआ । जब यह प्रश्न पैदा हुआ तो लड़कियों का तो गलत काम में प्रयोग हुआ और लड़कों के पास रहने के लिए मकान और जमीन नहीं थी और साथ ही उन्हें काम भी नहीं मिला । इन सब बातों को देखते हुए क्या मंत्री महोदय यह प्राश्वासन देगे कि जो लोग काम के इरादे से विदेशों में जाते हैं उन्हें वहाँ शर्तों के अनुसार काम मिले और वे वहाँ जा कर मुसोबत में न पड़े ? क्या सरकार इस मामले में जो प्रष्टावार है, उसको रोकने का प्राश्वासन देगी ?

**MR. SPEAKER:** You are making a speech. (Interruptions).

The question is only about migration policy. (Interruptions). No. I am not allowing it.

**श्री लालजी भाई :** जो वहाँ से विदेशों को जाते हैं, उनको वहाँ शर्तों के अनुसार काम मिले । वे लांग जॉ. वहाँ मुसोबत में हैं. उनकी मुसोबत को दूर करने के लिए क्या सरकार कोई कदम उठा रही है ?

**MR. SPEAKER:** Kindly confine your answer to Australia only.

श्री अटल बिहारी वाजपेयी : हम ने पासपोर्ट देने नियम सरल कर दिये हैं लेकिन इस का अर्थ यह नहीं है कि जो भारतीय स्ट्रैटेलिया जाना चाहते हैं वे यह निश्चित किये बिना ही वहां चले जाएं। उन्हें यह निश्चित कर वहां जाना चाहिए कि वे वहां जा कर कौन-सा रोजगार करेंगे या अन्य क्या करेंगे। किसी एजेंट या एजेंसी के बहकाने में आकर वे यहां से चले जाएं, इस के लिए उन्हें सावधान होने की जरूरत है। अगर आप सब हमारी मदद करेंगे तो हम भी उन्हें सावधान करने में उनकी मदद करेंगे।

MR. SPEAKER: Your question has nothing to do with the listed question. Don't record. (Interruptions)\*\*

श्री राग नंदर इत्यादि: अध्यक्ष महोदय, यह प्रश्न स्ट्रैटेलिया के मामले में है। लेकिन मैं आप के माध्यम से मंत्री जी से यह जानना चाहता हूँ कि क्या यह सही नहीं है कि पासपोर्ट देने की प्रक्रिया को जितना सरल बनाया गया है, उतनी ही संख्या में एजेंट लोग पनाप गये हैं और रोजाना लोग पकड़े जाते हैं? ये एजेंट लोग पासपोर्ट आफिस के लोगों से मिले होते हैं और इसी कारण से बहुत गड़बड़ियां होती हैं।

मैंने अपने निर्वाचन क्षेत्र के एक मियां जी का पासपोर्ट बनवाया था लेकिन उसमें फोटो एक सरदार जी का लगा दिया गया। मियां जी के नाम से सरदार जी के पासपोर्ट का कोई तालमेल नहीं बैठता। मैं जानना चाहता हूँ कि कितने एजेंट लोग हैं जिनको आपके आफिस के लोग जानते हैं? क्या आप इस मामले में कोई सुधार लायेंगे जिससे लोगों को परेशानी न हो और गरीब लोग जो हमारे पास आ कर रोते हैं, वे इस सब से बचें और वे एजेंटों के पैसों के चक्कर में न आयें?

श्री अटल बिहारी वाजपेयी: अगर वलत फोटो लगा कर पासपोर्ट देने में कोई भ्रम हुई

है तो उसका सुधार होना चाहिये। माननीय सदस्य अगर मुझे लिख कर दें तो मैं मामले की जांच कराऊंगा। मैं यह मानता हूँ कि कहीं कहीं पासपोर्ट कार्यालयों में काम करने वाले कर्मचारी भी बाहर जो एजेंसियां या एजेंट सक्रिय हैं उनके साथ जुड़े रहते हैं। कुछ मामलों में हम उन्हें पकड़ने में सफल भी हुए हैं। हम इस मामले में धीरे-धीरे कर रहे हैं। लेकिन कठिनाई यह है कि लिखकर शिकायत देने में लोगों को संकोच होता है और इसलिए एक दम कार्रवाई करना थोड़ा मुश्किल होता है।

SHRI M. RAM GOPAL REDDY: Sir, the Government has devised a very good method for emigration of the persons to Gulf countries through the Labour Ministry. I would like to know from the Minister whether the same procedure will be adopted in the case of other countries also.

SHRI ATAL BIHARI VAJPAYEE: It is a suggestion for action. It will be taken into account.

#### Indian Workers on Strike in Kuwait

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\*536. SHRI SAUGATA ROY:  
SHRI AMAR ROYPRADHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian workers in Kuwait have been on strike;

(b) if so, the reasons for the strike; and

(c) whether the Government of India took any action in the matter and if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The workers of the Engineering Projects (India) Ltd. and its associates were on strike from 12th July to 27th July 1978.

(b) The strike started following an altercation on 11th July, in which a worker was alleged to have been beaten.